



The High Court of Kerala

014073

Kochi- 682 031
Dated- 1.2.2019

Proceedings

High Court establishment- Filling up of vacancies in the categories of Joint Registrar, Deputy Registrar, Assistant Registrar(H.G.), Assistant Registrar and Filing Scrutiny Officer, High Court- orders issued.

Read: 1. High Court proceedings No.A5- 7584/2019 dated 29.1.2019.
2. Rule 21 of the Kerala High Court Service Rules, 2007.

Order No.A5- 44403/2018

The existing vacancies in the categories of Joint Registrar, Deputy Registrar, Assistant Registrar (H.G), Assistant Registrar and Filing Scrutiny Officer are filled up as follows:

1. Smt.P.R.Mini, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 on regular basis vice Sri.K.S.Anil, Joint Registrar retired from service on superannuation as per the High Court proceedings read (1) above. Smt.P.R.Mini will hand over the charge of Deputy Registrar to Sri.P.Devendrakumar (Sl.No.2) and will take charge as Joint Registrar from Smt.Jayarani S., Joint Registrar, forthwith.

2. Sri.P.Devendrakumar, Assistant Registrar(H.G.), High Court in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200, on regular basis vice Smt.P.R.Mini (Sl.No.1) promoted as Joint Registrar as above. Sri.P.Devendrakumar will hand over the charge of Assistant Registrar to Sri.P.Y.Elias, (Sl.No.4) and will take charge as Deputy Registrar from Smt.P.R.Mini (Sl.No.1) forthwith.

3. Smt.A.B.Sheelakumari, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is promoted as Assistant Registrar (H.G), High Court in the scale of pay of Rs.68700-110400, forthwith, on regular basis vice Sri.P.Devendrakumar (Sl.No.2) promoted as Deputy Registrar as above. As there is no change of duty involved, Smt.A.B.Sheelakumari need not take charge in the newly promoted post/ hand over charge of the post.

4. Sri.P.Y.Elias, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000, on temporary basis under the Rule read (2) above, vice Smt.A.B.Sheelakumari (Sl.No.3) promoted as Assistant Registrar (H.G) as above. Sri.P.Y.Elias, will hand over the charge of Filing Scrutiny Officer to Sri.K.K.Sathyan, (Sl.No.5) and will take charge as Assistant Registrar from Sri.P.Devendrakumar (Sl.No.2) forthwith.

p.t.o

5. Sri.K.K.Sathyan, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read (2) above, vice Sri.P.Y.Elias, (Sl.No.4) promoted as Assistant Registrar as above. Sri.K.K.Sathyan, will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Anil Kumar T.S., Section Officer/Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.P.Y.Elias, (Sl.No.4) forthwith.

(By Order)


K. Haripal
Registrar General


To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (6 copies)
The Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Public Relations Officer and the Protocol Officer, High Court.
The Finance Officer, High Court.
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars concerned and the Chief Librarian, High Court.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The Kerala Judicial Academy, Athani
The G (Accounts-I & III) Sections, High Court
The I.T. Section, High Court **(for publishing in the High Court website)**
The P.R.O. Section, High Court
The 'H' Section, High Court
The 'J' Section, High Court
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.